

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 5950-5951/2014

DINESH CHANDRA AWASTHI . & ANR.

Appellant(s)

VERSUS

VIJAY @ VIJAI KUMAR MISHRA & ORS.

Respondent(s)

(ONLY I.A. NO. 86312/2018 (Application for early hearing) in CA No. 5960/2014 is to be listed)

WITH

C.A. No. 5960/2014 (III-A)

IA No. 86312/2018 - EARLY HEARING APPLICATION)

Date : 05-08-2019 This application was called on
for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE

HON'BLE MR. JUSTICE B.R. GAVAI

For Appellant(s) Mr. Prashant Chaudhary, AOR

For Appellant(s)/
Respondent(s) Mrs. Neelam, Adv.
Mr. Pavan Kumar, AOR

For Respondent(s) Mr. Praveen Swarup, AOR

UPON hearing the counsel the Court made the following
O R D E R

List the appeal in the month of January, 2020.

IA No. 86312/2018 stands disposed of.

[CHARANJEET KAUR]
A.R. -CUM-P.S.[INDU KUMARI POKHRIYAL]
ASSTT. REGISTRAR